

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH**

**CP No.51(ND)/2015
RT No.194/Chd/Hry/2017**

In the matter of:

Mr.Sermet Gureol

Vs

M/s Kalindi Building Systems Pvt.Ltd.

Present. Mr.P.K.Chugh, Advocate for Mr.Rishi Sood Advocate
for the petitioner.

Learned counsel for petitioner referred to an order dated 18.03.2016 of
NCLT, New Delhi Bench where the matter was listed earlier observed that the
respondents were proceeded against ex parte. Learned counsel for petitioner
seeks time to argue the matter.

List the matter on 11.09.2017 for arguments.



(Justice R.P.Nagrath)
Member (Judicial)

✓ August 16, 2017
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